

OFFICE OF THE DISTRICT & SESSIONS JUDGE: LUDHIANA

NOTICE

With reference to this office public notice bearing Endst. No.4734/G dated 20.9.2021 read with employment notice No.5 of 2021 published in the newspaper 'Daily Suraj' dated 21.9.2021, for filling up of 1 (one) post of Lift Operator at Judicial Courts Complex, Ludhiana and 2 (two) posts of Lift Operators at Sub-Divisional Courts, Samrala, on contract basis (against non-sanctioned posts), at the rates fixed by the Deputy Commissioner, Ludhiana, for the financial year 2021-22, it is hereby informed to all the concerned that the interview scheduled to be held on 14.10.2021 is postponed. A fresh public notice regarding inviting of applications is being issued by this office and the candidates who had applied against employment notice No.5 of 2021 as issued by this office, need not to apply again. All concerned are advised to visit the website regularly, for further updates regarding the updated schedule and venue of interview. No separate/ individual intimation will be made in this regard.